NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 15th APRIL, 2024, 10:30 A.M.

CP No. 1/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Sky Alloys & Power Ltd.
Under Section	66 of Companies Act

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Saswat K. Acharya, Adv.
Mr. Abhijeet Agarwal, Adv.
Mr. Ashutosh Khemani, CS

For Respondent (s) :

ORDER

This is an application filed under Section 66 of the Companies Act, 2013, seeking reduction in share capital of the company. Petitioner is represented by Ld. Counsel Mr. S.K. Acharya. Registry is directed to issue notice to the Central Government i.e., Regional Director Western Region, Ministry of Corporate Affairs, Ahmadabad, Registrar of Companies, Chhattisgarh and also to the concerned Income Tax Authority i.e., Assistant Commissioner of Income Tax, Central Circle-2, Raipur, by speed post and by e-mail. Keep track record on file. On receipt of notice, the concerned authorities shall have three months 'time to file their observations/objections, if any. Petitioner is also directed to serve private notice to the above-mentioned authorities and to all the creditors of the company within two weeks' time from today as provided under Rule 3 (1) (2) of the NCLT (Procedure for Reduction of Share Capital of Company) Rules, 2016. Further, petitioner is directed to effect publication in Form No. RSC 4 within two weeks' time from today in English language in a leading English morning daily newspaper and in a leading vernacular language morning newspaper, both having wide circulation in the state in which the Registered office of the company is situated and also to be uploaded on the website of company, if any, seeking objections from the creditors, intimating the date of hearing. The petition shall file an affidavit in Form No. RSC 5 within seven days confirming the dispatch of notices and the publication of notices. The next date of hearing is 22.07.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)

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